IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 134(ND)/2017

IN THE MATTER OF:

Eurobrands Consulting Pvt. Ltd.

Applicant/Petitioner

Registrar of Companies

Respondent

Order under Section 252(1)

Order delivered on 10.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner: Mr. Sumit Kalra, Advocate

For the ROC/RD, Delhi:

Mr. Manish Raj, Company Prosecutor

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List for further consideration on 11.10.2017.

(CHIEF JUSTICE M.M.KUMAR)

- Scl.

PRESIDENT

(DEEPA KRISHAN) MEMBER(TECHNICAL)

10.10.2017 Vincet